

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 401
CP-184/ND/2023

IN THE MATTER OF:
Sharad Duggal

... **Applicant/Petitioner**

Versus

Dimple Creations Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

DR. SANJEEV RANJAN
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Arpit Dwivedi and Adv. Sakshi Kapoor

For the Respondent : Adv. Swapnil Gupta, Adv. Abhinav Mishra, Adv.
Vaibhav Mandiratta

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CP-184/ND/2023- Ld. Counsel for the parties jointly submitted that the next date of consideration before mediator is 06.02.2024. As prayed by Ld. Counsels the hearing in the present proceeding deferred to 07.03.2024.

Sd/-

(DR. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)